

LOK SABHA DEBATES

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LOK SABHA

Monday, December 5, 1966/Agrahayana
14, 1888 (Saka)

The Lok Sabha met at Eleven of the
Clock.

[MR. SPEAKER in the Chair]

RE: FAILURE OF ELECTRICITY IN KERALA

Shri Nambiar (Tiruchirapalli) rose—

Mr. Speaker: Regarding failure of
electricity in Kerala, I have admitted
it. The Minister wanted some time.
We will take it up at 6 p.m.

Shri Shoo Narain (Bansi): There
may be no quorum.

Shri Nambiar: Quorum will be
there.

Mr. Speaker: Papers to be laid on
the Table. Shri Alagesan.

Shri S. M. Banerjee (Kanpur) rose—

Mr. Speaker: After the Papers are
laid, I will listen to him.

11.01 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT AND OTHER PAPERS
REGARDING HINDUSTAN INSECTICIDES BILL

**The Minister of Petroleum and
Chemicals (Shri Alagesan):** I beg to
lay on the Table:

- (1) A copy of the Annual Report
of the Hindustan Insecticides

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Limited, New Delhi for the
year 1965-66 along with the
Audited Accounts, under sub-
section (1) of section 619A
of the Companies Act, 1956.

- (2) Review by the Government
on the working of the above
Company. [Placed in Library.
See No LT-7515/66].

ORDERS UNDER DELIMITATION COMMISS- SION ACT

**The Minister of Law (Shri G. S.
Pathak):** On behalf of Shri C. R.
Pattabhi Raman, I beg to lay on the
Table a copy each of the following
Orders under sub-section (3) of sec-
tion 10 of the Delimitation Commis-
sion Act, 1962 as applied by sub-sec-
tion (4) of section 25 of the Punjab
Reorganisation Act, 1966:

- (1) Order No. 19 of the Delimi-
tation Commission in respect
of delimitation of Parliament-
ary and Assembly constituen-
cies in the Union Territory of
Himachal Pradesh published
in Notification No. S.O. 3524
in Gazette of India dated the
21st November, 1966.
- (2) Order No. 13 of the Delimita-
tion Commission in respect of
delimitation of Parliamentary
and Assembly constituencies
in the State of Punjab pub-
lished in Notification No. S.O.
3599 in Gazette of India dated
the 25th November, 1966.
- (3) Order of the Delimitation
Commission in respect of the
delimitation of the Parlia-
mentary and Assembly con-
stituencies in the State of
Haryana published in Noti-
fication No. S.O. 3600 in